

generating units etc. will arise only after the Loan Agreement is signed.

However, in the meantime, the construction schedule has been fixed in consultation with the Canadian Consultants. Also, commitments have been entered into under the Canadian grant of C \$2.3 million, for procurement of initial tools and plant.

(b) The tentative Fourth Plan provision for the project is Rs. 55 crores.

Gauhati Refinery

232. Shri D. C. Sharma: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the steps taken so far towards the proposed expansion of the Gauhati Refinery; and

(b) when the expansion work is expected to be completed?

The Minister of State in the Ministry of Petroleum, Chemicals and of Planning and Social Welfare (Shri Raghu Ramalaksh): (a) The technical scheme for expansion has been worked out, but its economic aspects are still under consideration.

(b) Until the expansion is finally sanctioned, the completion date cannot be forecast.

Welfare of Agriculturists belonging to S.C. and S.T. in Orissa

233. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:
Shri Heerji Bhai:

Will the Minister of Social Welfare be pleased to state:

(a) the amount actually spent on the welfare of the agriculturists belonging to Scheduled Castes and Scheduled Tribes in Orissa during 1966-67; and

(b) the amount proposed to be given to Orissa for the purpose during 1967-68?

2026(a) LSD—A.

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) and (b). The information is being collected from the State Government and will be laid on the Table of the House as soon as it is received.

Colonies for S.C. and S.T. in Orissa

234. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:
Shri Heerji Bhai:

Will the Minister of Social Welfare be pleased to state:

(a) whether there is any proposal for the construction of colonies for the Scheduled Castes and Scheduled Tribes people in Orissa during the current financial year;

(b) if so, the details thereof; and

(c) the total amount sanctioned during the same period?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) Yes.

(b) Construction of 20 units of houses each for Scheduled Castes and Scheduled Tribes.

(c) Scheduled Castes Rs. 25,000.
Scheduled Tribes 25, 25,000.

राजा प्रताप सागर से बिजली की सप्लाई

235. श्री श्रीकार लाल बेरवा : क्या सिन्धुई और बिहुत् मनी यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष भी राजा प्रताप सागर से बिजली की पूरी सप्लाई नहीं होगी ;

(ख) यदि हां, तो मध्य प्रदेश और राजस्थान को पुबक पुबक कितने बाट बिजली सप्लाई की जाने की आशा है ;